

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/148/ (IB)/2017
NAME OF THE PETITIONER(S) : POONAM ENTERPRISES
NAME OF THE RESPONDENT(S) : SESHASAYEE PAPER & BOARD LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. For T.K. BHASKAR
VIKRAM P. JAIN
SHEWETHA VASUDEVAN

Counsel for the
Respondent



2. M.A. Mudinawan
(M. A. MUDINAWAN)

Counsel for the
Petitioner



ORDER

Counsel representing both the parties are present and stated that the settlement process is in the final stage and prayed time for reporting the final outcome of the talks. Time extended at their request. Put up on 17.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)
Member (Judicial)